

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 4720/2023 MA 3396/2019 IA 5426/2023 IA 5797/2023
In C.P. (IB)/1980(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024

NAME OF THE PARTIES: **Santanu T Ray**
 IA 5426/2023 Neelam Centre
 Industrial Premises Co-Operative
 Society Vs. Oneworld Industries
 Pvt. Ltd.
 IA 5797/2023 Neelam Centre
 Industrial Premises Co-Operative
 Society Ltd Vs. Oneworld Industries
 Pvt. Ltd.

IN THE MATTER OF

Shanaya Fashions

V/s

Oneworld Industries Pvt. Ltd

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016 &
Application under any other provisions - IBC

ORDER

Adv. Sushmita Chauhan appeared for the Resolution Professional in MA No. 3396/2019. Adv. Shouvik Kumar Roy a/w Adv. Ramya Vidyadharan, Adv. Mansi Naik appeared for the Applicant in IA No. 5797/2023 and IA No. 5426/2023. Counsel, Rohit Gupta a/w Ms. Abha Patel appeared for the Applicant in IA No. 4720/2023 and Respondent in IA No. 5426/2023. Adv. Shadab Jan a/w Sonam Pandey appeared for the Respondent No. 1 in IA No. 3396/2023. The matter could not be taken up due to paucity of time. List the matter on **04.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

19.04.2024

Sushil

Sd/-

LAKSHMI GURUNG
Member (Judicial)